

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1908  
ANSWERED ON:05.12.2006  
DIGITAL SYSTEM FOR CRIMINAL INVESTIGATION  
Jindal Shri Naveen

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has developed a new digital system to make the process of criminal investigation faster, more accurate and standardised;
- (b) if so, the salient features thereof; and
- (c) the time by which it is likely to be available to the investigating agencies?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) & (b): A multidimensional scheme named CIPA (Common Integrated Police Application) is presently under implementation by the Government for automation of police stations under which FIRs will be registered and printed on computers. The Scheme, inter-alia, seeks to computerize all important forms, records, data, etc pertaining to crime investigation in a standardized form. The scheme has been initially launched in 10% police stations during 2005-06. The remaining police stations are being covered subsequently in a phased manner.

(c): The scheme is under implementation in all the States in a phased manner.